

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:74
ANSWERED ON:10.12.2013
WELFARE OF SC OBC COMMUNITIES
Bhujbal Shri Sameer ;Vishwanath Shri Adagur H

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the schemes launched by the Government for the welfare of Scheduled Castes (SCs) and Other Backward Classes (OBCs) along with the funds allocated and spent for the purpose under each scheme during each of the last three years and the current year, State-wise;
- (b) whether the Government has reviewed the performance of the existing schemes in the country;
- (c) if so, the details and the outcome thereof along with the steps taken for their effective implementation and proper utilisation of funds under the schemes;33
- (d) whether the Government proposes to launch a new scheme to address the problems being faced by the OBCs; and
- (e) if so, the details thereof and the steps taken by the Government to ensure that OBCs get their due share in social and economic development of the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (KUMARI SELJA)

(a) to (e) A statement is laid on the Table of the House.

Statement in reply to part (a), (b) and (c) of the Lok Sabha Starred Question No. 74 for 10.12.2013 by Shri Sameer Bhujbal and Shri Adagooru Vishwanath, M.Ps. regarding 'Welfare of SC/OBC Communities'

(a) The state-wise details of Central Assistance released in respect of the following major Centrally Sponsored and Central Sector Schemes for the development of Scheduled Castes (SCs) and Other Backward Classes (OBCs) are at Annexure I:

Schemes for the development of Scheduled Castes:

- (i) Special Central Assistance to Scheduled Castes Sub-Plan,
- (ii) Post-matric Scholarship for SC Students,
- (iii) Pre-matric Scholarship to the Children of those engaged in 'unclean' occupations,
- (iv) Pre-Matric Scholarship for SC students studying in classes IX & X,
- (v) Babu Jagjivan Ram Chhatrawas Yojna,
- (vi) Implementation of Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989,
- (vii) Free Coaching Scheme for SCs and OBCs, and;
- (viii) Upgradation of Merit of SC students.

Schemes for the development of Backward Classes:

- (i) Pre-Matric Scholarships for OBC students.
- (ii) Post-Matric Scholarships for OBC students.
- (iii) Construction of Hostels for OBC Boys and Girls.

(b) & (c) Yes, Sir. Performance of various schemes for the development of SCs and OBCs is reviewed at periodic intervals. The

details of the following major schemes for the development of the Scheduled Castes and Other Backward Classes, which have been evaluated in the past and the recommendations thereon are at Annexure II:

Schemes for the development of Scheduled Castes:

- (i) Pre-Matric scholarship to the Children of those engaged in 'Unclean' occupations,
- (ii) Post Matric Scholarship for Scheduled Castes Students,
- (iii) Hostels for Boys and Girls of Scheduled Castes and Other Backward Classes, and;
- (iv) Special Central Assistance (SCA) to Scheduled Castes Sub Plan (SCSP).

Schemes for the development of Backward Classes:

- (i) Pre-Matric Scholarships for OBC students.
 - (ii) Post-Matric Scholarships for OBC students.
 - (iii) Construction of Hostels for OBC Boys and Girls.
- (d) & (e) No new Scheme has been finalized. However, due to sustained efforts of the Ministry the outlay has been increased from Rs.50 crore during 2012-13 to Rs.150 crore in 2013-14 under Pre-Matric Scholarship for OBCs and from Rs.625 crore during 2012-13 to Rs.900 crore in 2013-14 under Post-Matric Scholarship for OBCs.